FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR PELICAN BIOTECH AND CHEMICAL LABS PRIVATE LIMITED OPERATING BIOTECHNOLOGY INDUSTRY AT VAYALAR, ALAPPPUZHA

(Under sub regulation (1) of regulation36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Pelican Biotech and Chemical Labs Private Limited PAN No. :- AAFCP2110A CIN NO. :- U73100KL2008PTC022486
2.	Address of the registered office	3/ 117D, S.NO 98/11 A, Vayalar P.O., Cherthala Thaluk, Vayalar, Alappuzha, Cherthala, Kerala, India, 688536
3.	URL of website	Not Available
4.	Details of place where majority of Fixed assets are located	Vayalar, Alappuzha
5.	Installed capacity of main products/ services	The company is engaged in research and Development having registered patents . The company is also engaged in trading of following Products :- a) Chitosan b) Composorb c) Pelgreen Planting Meida
6.	Quantity and value of main products/services sold in last Financial year	Following is sale for F. Y. 2023-24 Product Qty Amount in Rs. Chitosan 553 Kg 6,91,850/- Composorb (100 lit) 1507 no. 4,74,034/- Planting Media 694 No. 2,74,517/-
7.	Number of employees/workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All documents can be obtained by sending email at E-mail id: : ip.pelicanbiotech@gmail.com and capiyushj@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at E-mail ids: : ip.pelicanbiotech@gmail.com and capiyushj@gmail.com
10.	Last date for receipt of expression of interest	12th August 2024
11.	Date of issue of provisional list of prospective resolution applicants	19th August 2024
12.	Last date for submission of objections to provisional list	24th August 2024

13.	Date of issue of final list of prospective resolution applicants	29th August 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03rd September 2024
15.	Last date for submission of Resolution plans	03rd October 2024
16.	Process email id to submit Expression of Interest	ip.pelicanbiotech@gmail.com

Digitally signed by PIYUSH KISHANLAL JANI
Date: 2024.07.27 15:09:47 +05'30'

Piyush Kisanlal Jani
Resolution Professional
For Pelican Biotech and Chemicals Private Limited
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164
AFA Validity Date: 05/11/2024
Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra,441614
EmailID:capiyushj@gmail.com

Date:27/07/2024
Place: Alappuzha

IFCI LIMITED
आई एफ सी आई लिमिटेड
(A Government of india Undertaking)
(भारत सरकार का उपक्रम)

Regd. Office: IFCI Tower, 61 Nehru Place
New Delhi-110019
Tel: 011-41732000
Website: www.ifciltd.com
CIN : L74899DL1993GOI053677

CORRIGENDUM TO SALE NOTICE

Reference to sale notice dated 26/07/2024 published on 26/07/2024 regarding the property situated at Thana Bakhtiyarpur and Thana Fatuha, Patna, published by IFCI Limited. It is hereby informed that the term "physical possession" mentioned in the sale notice is modified as "symbolic possession". All other terms and conditions of the sale notice remain unchanged.

Date: 27/07/2024 **Authorised Officer**
Place: New Delhi **IFCI Limited**

Coforge | Coforge Limited

CIN: L72100DL1992PLC048753
Regd Office: 8, Balaji Estate, Third Floor, Guru Ravi Das Marg, Kalkaji, New Delhi-110019.
Phone: +91 (11) 41029297.
Email: investors@coforge.com, **Website:** https://www.coforge.com

NOTICE

Transfer of Equity Shares of the Company to Investor Education Protection Fund

Members of the Company are hereby informed that pursuant to the provisions of the Section 124 regarding Unpaid Dividend Account & section 125 of the Companies Act, 2013 ("Act") regarding Investor Education And Protection Fund (IEPF) read with Investor Education Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") notified by the Ministry of Corporate Affairs including amendments made thereunder and other applicable provisions, if any.

Pursuant to the Rules, unpaid / unclaimed dividends are required to be transferred by the Company to the Investor Education and Protection Fund (IEPF) established by the Central Government after the completion of seven years.

Further, Equity shares of the Company, in respect of which the dividend has remain unpaid / unclaimed for seven (7) consecutive years or more are required to be transferred by the Company to the Investor Education and Protection Fund ('IEPF') Suspense Account.

- The Company has already sent the individual communication to all concerned shareholders at their registered address providing them the details of their unclaimed dividend and giving them the opportunity to claim the said unclaimed dividend latest by **Monday, September 30, 2024**, to avoid transfer of their shares to the Demat account of the IEPF Authority.

The details of such shareholders, unclaimed dividend and shares liable for transfer to IEPF Suspense Account are available on Company's website www.coforge.com for information & necessary action by the shareholders.

The concerned shareholders may visit our website to verify the details of the unclaimed/unpaid dividend and shares liable to be transferred to IEPF and approach the Investor Service Department of the Company with necessary documents supporting their dividend claim failing receipt of communication by **Monday, September 30, 2024**, the Company will proceed to transfer the dividend and /or shares, by the due date specified by the Rules or such further extended date as may be applicable, for necessary compliance. In this connection please note that:

I. For shares held in physical form: New share certificate(s) will be issued and transferred subsequently to the Demat account of the IEPF Authority without any further notice. Further upon issue of such new share certificate(s) the original share certificate(s) which are registered in your name will stand automatically cancelled and deemed to be bad delivery.

II. For shares held in electronic mode: the shares will be directly transferred to the Demat Account of the IEPF Authority with the help of Depository Participant(s) without any further notice.

The members may further note that the details made available by the Company on its website shall be deemed as adequate notice in respect of issue of duplicate share certificate(s) by the Company for transfer of shares to IEPF. **Please note that no claim shall lie against the Company in respect of unclaimed dividend amount and shares transferred to IEPF Authority pursuant to the said Rules.**

The Unclaimed dividend amount and the shares transferred to IEPF, may be claimed by the concerned shareholders from the IEPF Authority by following the procedure prescribed under the aforementioned IEPF Rules, available on their website https://www.iepf.gov.in

For any queries on the above matter, the members are requested to contact the Investors Service Department of the Company at 8, Balaji Estate, Third Floor, Guru Ravi Das Marg, Kalkaji, New Delhi – 1100019, Tel no.: 011-41029297; Email : investors@coforge.com.

For and on behalf of
Coforge Limited
Sd/-
Barkha Sharma
Company Secretary
ACS: 24060

Dated : July 26, 2024
Place : Noida

GRIHUM HOUSING FINANCE LIMITED
(FORMERLY KNOWN AS POONAWALLA HOUSING FINANCE LTD)

Registered Office: 602, 6th FLOOR, ZERO ONE IT PARK, SR. No. 79/1, GHORPADI, MUNDHWA ROAD, PUNE – 411036.
Branch Off Unit: No. 39, Zion Towers, 3rd Floor, Kalavasal Byepass road, Madurai- 625016.

E-AUCTION - SALE NOTICE
Sale of secured immovable asset under SARFAESI Act

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act") read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the public in general and in particular to the Borrower/ Co-Borrower/ Mortgagor (s)/Guarantor(s) that the below described immovable properties mortgaged to **Grihum Housing Finance Limited (formerly known as Poonawalla Housing Finance Limited as the name Poonawalla Housing Finance Limited changed to Grihum Housing Finance Limited with effect from 17 Nov 2023 (Previously known as Magma Housing Finance Limited and originally incorporated with name of GE Money Housing Finance Public Unlimited Company)** (hereinafter referred to as the "Secured Creditor" as per the Act) , the possession of which has been taken by the Authorised Officer of Secured Creditor in exercise of powers conferred under section 13(12) of the Act read with Rules 8 and 9 of the security interest (Enforcement) Rule pursuant to notice under section 13(2) of the Act.
The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 13/08/2024 through E-Auction. It is hereby informed to General public that we are going to conduct public through E-Auction platform provided at the website: **https://www.bankeauctions.com.** For detailed T&Cs of sale, please refer to link provided in GHFL's/Secured Creditor's website i.e. **www.grihumhousing.com**

Sl. No.	Proposal No. Customer Name {A}	Demand Notice Date and Outstanding Amount {B}	Nature of Possession {C}	Description of Property {D}	Reserve Price {E}	EMD (10% of RP) {F}	EMD Submission date {G}	Incremental Bid {H}	Property Inspection Date & Time {I}	Date and time of Auction {J}	Known encumbrances/ Court cases if any {K}
1	**Loan No. HM/0126/H/18/100228 T Kathirvel Muniyandi (Borrower) Punitha M (Co Borrower)**	**Notice date: 10/08/2023 Total Dues: Rs. 1438944.49** (Rupees Fourteen Lakh ThirtyEight Thousand Nine Hundred FourtyFour Paise FourtyNine Only) payable **as on 10/08/2023** along with interest @ 14% p.a. till the realization.	**Physical**	All That Piece And Parcel Of House Site Neasuring An Extent Of 1003 Sq,Ft., Bearing Plot No.2, Out Of A Land Measuring An Extent Of 1 Acre 1 Cents(0.41.0 Hectares), Comprised In R.S.No.192/1, Bearing New Patta No 4661, Correlated With Old Patta No.4505, Developed Into House Sites Under The Name And Style Of "Sri Meenakshi Nagar", Situated At Kilaneri, Nagamalaipudhukottai, Villacheri Village Group, Madurai West Taluk, Madurai District, Within The Limits Of Nagamalaipudhukottai Village Panchayat, Within The Jurisdiction Of The Thirupparakundram Sub Registration District, Madurai South Registration District	**Rs. 14,00,000/-** (Rupees Fourteen Lakh Only)	**Rs. 1,40,000/-** (Rupees One Lakh Forty Thousand Only)	**12/08/2024 Before 5 PM**	**10,000/-**	**06/08/2024 (11AM – 4PM)**	**13/08/2024 (11 AM- 2PM)**	**NIL**

The intending bidders/purchasers are advised to visit Secured Creditor Branch and the auction properties, and make his own enquiry and ascertain additional charges, encumbrances and any third-party interests and satisfy himself/herself/itself in all aspects thereto before submitting the bids. All statutory dues like property taxes, electricity/water dues and any other dues, if any, attached to the property to be ascertained and paid by the successful bidder.
The interested bidders are required to register themselves with the portal and obtain login ID and Password well in advance, which is mandatory for e-bidding, from auction service provider) C1 India PVT LTD. Address- Plot No-68 3rd floor Gurgaon Haryana-122003. Helpline Number- 7291981124,25,26 Support Email id – Support@bankeauctions.com. **Contact Person –Dharni P, Email id- dharani.p@c1india.com Contact No- 9948182222.** Please note that Prospective bidders may avail online training on e-auction from them only. The intending purchaser/bidder is required to submit amount of the Earnest Money Deposit (EMD) by way of by way of NEFT/RTGS /DD in the account of "Grihum Housing Finance Ltd", Bank-ICICI BANK LTD. Account No-000651000460 and IFSC Code- ICIC0000006, 20, R. N. Mukherjee Road- Kolkata-700001 drawn on any nationalized or scheduled Bank **on or before 12/08/2024 and register their name at https://www.bankeauctions.com and get user ID and password free of cost and get training on e-Auction from the service provider. After their Registration on the website, the intending purchaser/bidder is required to get the copies of the following documents uploaded, e-mail and sent self-attested hard copy at Address: No. 39, Zion Towers, 3rd Floor, Kalavasal Byepass road, Madurai- 625016 Mobile no. +91 9567626050 e-mail ID rahul.r1 @grihumhousing.com. For further details on terms and conditions please visit https://www.bankeauctions.com & www.grihumhousing.com to take part in e-auction.**
This notice should also be considered as 15 days' notice to Borrower / Co-Borrower/ Mortgagor (s)/Guarantor(s) under Rule 8(6) of the Security Interest (Enforcement) Rule-2002

Date: 27.07.2024 Place: Madurai **Sd/- Authorised Officer, Grihum Housing Finance Limited (Formerly Known as Poonawalla Housing finance Ltd)**

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR PELICAN BIOTECH AND CHEMICAL LABS PRIVATE LIMITED
OPERATING BIOTECHNOLOGY INDUSTRY AT VAYALAR, ALAPPPUZHA
(Under sub regulation (1) of regulation36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Pelican Biotech and Chemical Labs Private Limited PAN No. :- AAFCP2110A CIN NO. :- U73100KL2008PTC022486
2.	Address of the registered office	3/ 117D, S.NO 98/11 A, Vayalar P.O., Cherthala Thaluk, Vayalar, Alappuzha, Cherthala, Kerala, India, 688536
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Vayalar, Alappuzha
5.	Installed capacity of main products/ services	The company is engaged in research and Development having registered patents . The company is also engaged in trading of following Products :- a) Chitosan b) Composorb c) Pelgreen Planting Meida
6.	Quantity and value of main products/ services sold in last financial year	Following is sale for F. Y. 2023-24 Product / Qty / Amount in Rs. Chitosan / 553 Kg / 6,91,850/- Composorb (100 lit) / 1507 no. / 4,74,034/- Planting Media / 694 No. / 2,74,517/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All documents can be obtained by sending email at E-mail id: : ip.pelicanbiotech@gmail.com and capiyushj@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at E-mail ids: : ip.pelicanbiotech@gmail.com and capiyushj@gmail.com
10.	Last date for receipt of expression of interest	12th August 2024
11.	Date of issue of provisional list of prospective resolution applicants	19th August 2024
12.	Last date for submission of objections to provisional list	24th August 2024
13.	Date of issue of final list of prospective resolution applicants	29th August 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03rd September 2024
15.	Last date for submissions of resolution plans	03rd October 2024
16.	Process email id to submit EOI	ip.pelicanbiotech@gmail.com

Date : 27/07/2024
Place: Alappuzha

Sd/-
Piyush Kisanlal Jani
Resolution Professional
For Pelican Biotech and Chemicals Private Limited
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164
AFA Validity Date: 05/11/2024
Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra,441614
EmailID:capiyushj@gmail.com

Uttar Pradesh New and Renewable Energy Development Agency (UPNEDA)
(Deptt. of Additional Sources of Energy, Govt of U.P.)
Vibhuti Khand, Gomti Nagar, Lucknow,-226010
Tel. No.: 0522-2720779, 2720829, Mobile No.: 9415609007
Website : www.upneda.org.in, E-Mail : compneda@rediffmail.com

RFS No: 03/UPNEDA/SOLAR PROJECT MAU/RfS/2024 Dated : 27.07.2024

e- Tender Notice

Uttar Pradesh New & Renewable Energy Development Agency (UPNEDA) invites Online Bids from Prospective Bidders through ISN-ETS Portal for selection of Solar Developer for Setting Up of 05MW Grid Connected Solar PV Power Project in District MAU.

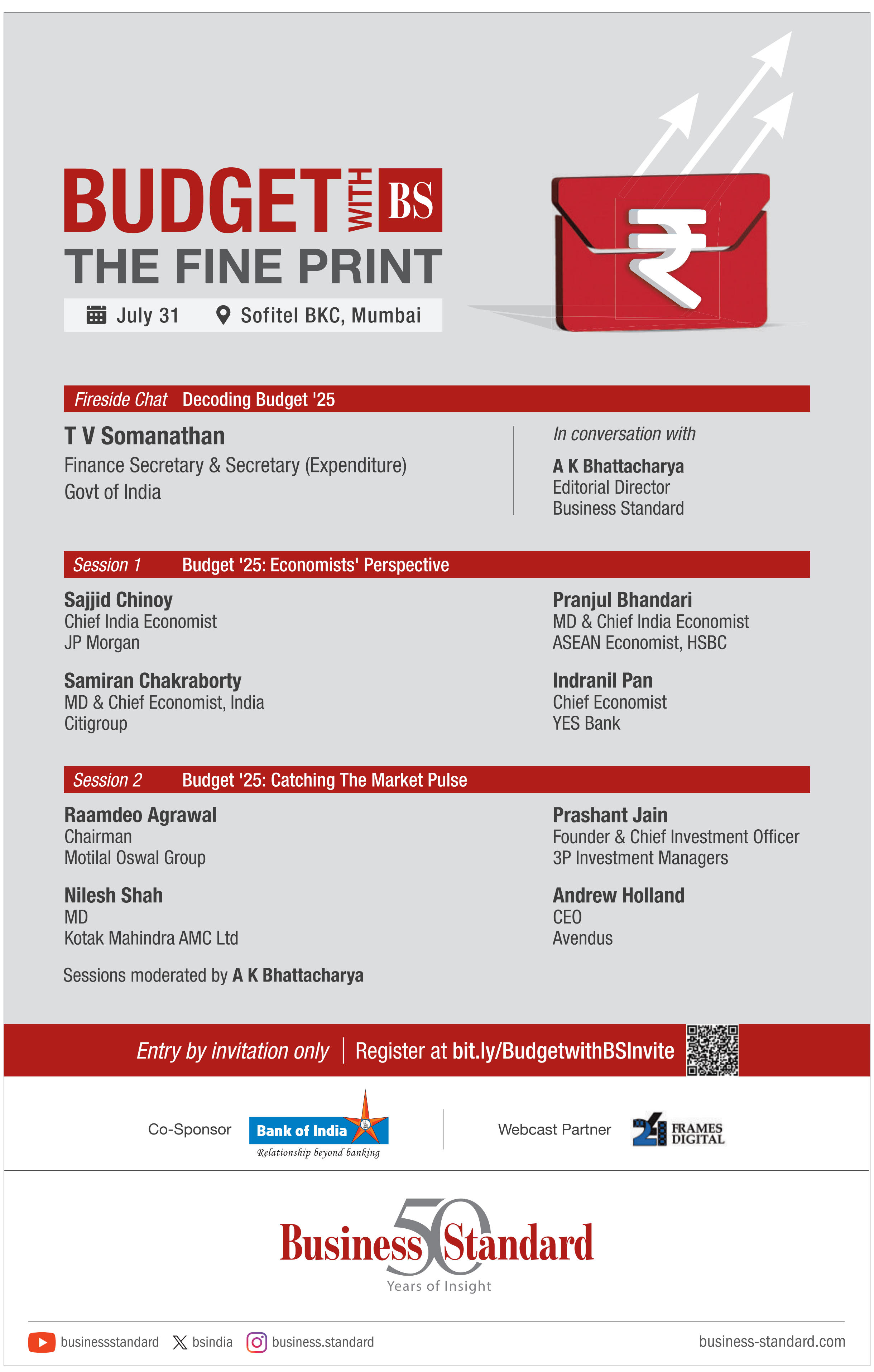
The details of tender can be seen or downloaded from ISN-ETS Portal (www.bharat-electronictender.com). & UPNEDA website: www.upneda.gov.in. Interested bidders may view, download the e- Bid document, and submit their e- Bid through ISN-ETS Portal.

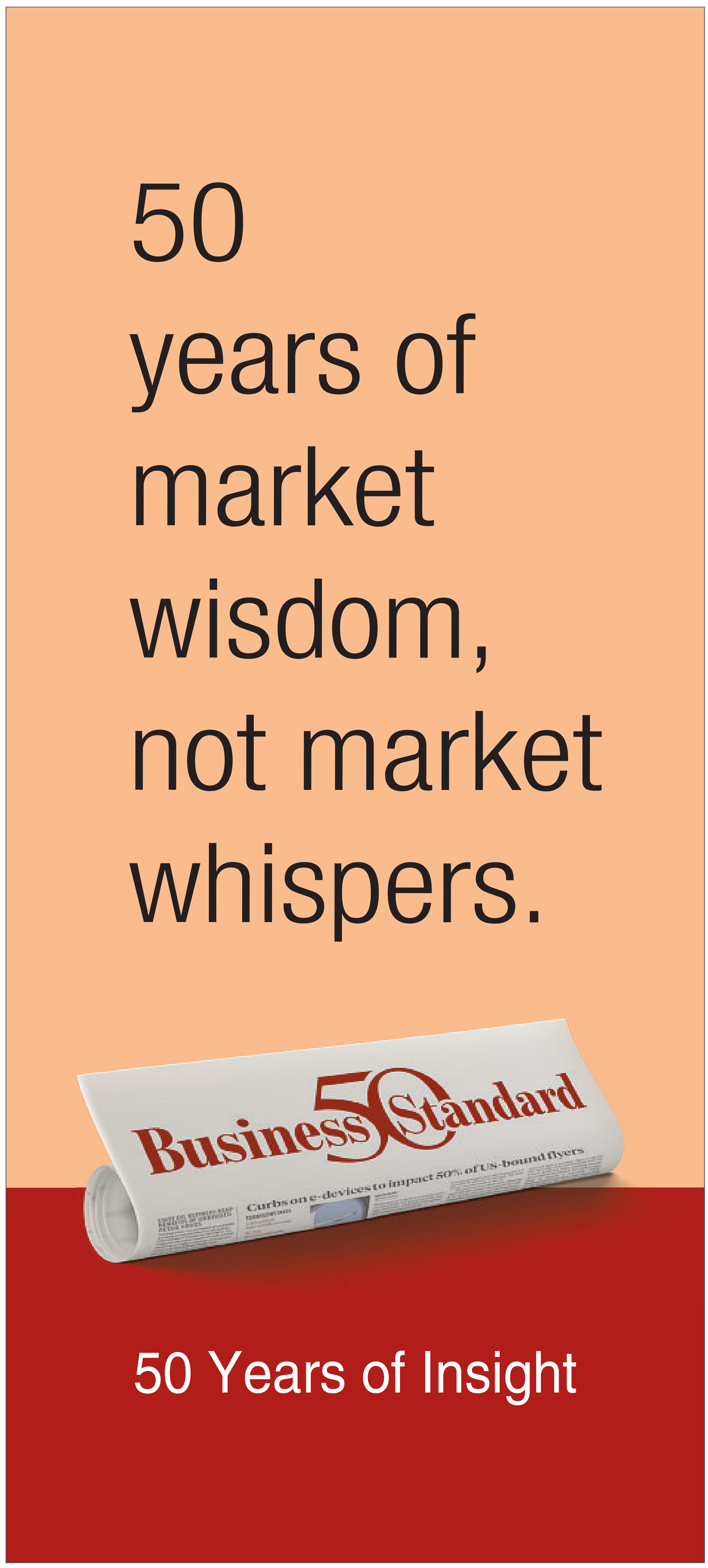
Sl. No	e-tender No.	e-tender document availability on site	Bid submission end date & time	Technical e-bid opening date & time
1	03/UPNEDA/SOLAR PROJECT MAU/RfS/2024	29.07.2024	21.08.2024, 6:00 PM	22.08.2024, 12:30 PM

Director, UPNEDA reserves the right to reject any or all tenders without assigning any reason thereof.

Director, UPNEDA

हमारा प्रण ऊर्जा संरक्षण





കീം അപേക്ഷയിൽ ന്യൂനതകൾ ഉള്ളവരുടെ ലിസ്റ്റ് പ്രസിദ്ധീകരിച്ചു

തിരുവനന്തപുരം: 2024–25 അധ്യയന വർഷത്തെ എൻജിനീയറിങ്, ആർക്കിടെക്ചർ, ഫാർമസി, മെഡിക്കൽ, മെഡിക്കൽ അനുബന്ധ കോഴ്സുകളിലേക്കുള്ള പ്രവേശനത്തിന് ഓൺലൈനായി അപേക്ഷ സമർപ്പിച്ചവരിൽ വിവിധ കാറ്റഗറിയിൽ സംവരണം ക്ലെയിം ചെയ്ത വിദ്യാർഥികളിൽ അവർ സമർപ്പിച്ച രേഖകളിൽ ന്യൂനതകൾ ഉള്ളവരുടെ ലിസ്റ്റ് പ്രവേശന പരീക്ഷാ കമ്മീഷണറുടെ www.cee.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാക്കിയിട്ടുണ്ട്. ന്യൂനതകൾ പരിഹരിക്കുന്നതിന് ആവശ്യമായ രേഖകൾ അപേക്ഷകൻ ഓൺലൈനായി തന്നെ ജൂലൈ 29നു മുമ്പായി അപ്‌ലോഡ് ചെയ്യണം. അപാകതകൾ പരിഹരിക്കുന്നതിന് പിന്നീട് അവസരം നൽകുന്നതല്ല. നിശ്ചിത സമയത്തിനകം നേറ്റിവിറ്റി രേഖകളിലെ ന്യൂനതകൾ പരിഹരിക്കാത്തവരുടെ സാമുദായിക, പ്രത്യേക സംവരണാനുകൂല്യങ്ങൾ റദ്ദാകുന്നതാണ്. വിശദവിവരങ്ങൾക്ക് വെബ്സൈറ്റ് സന്ദർശിക്കുക. ഫോൺ: 0471 2525300.

സ്വർണ്ണം ഗ്രാമിന് ₹ 6300

email: chandrikakochi@gmail.com

തദ്ദേശസ്ഥാപനങ്ങളോട് നിഷേധാത്മക നിലപാട്; സമരവുമായി രാജീവ് ഗാന്ധി പഞ്ചായത്തീരാജ്

തിരുവനന്തപുരം: സംസ്ഥാനത്തെ തദ്ദേശ സ്വയംഭരണ സ്ഥാപനങ്ങളുടെ പ്രവർത്തനങ്ങളെ അട്ടിമറിക്കുന്ന സർക്കാരിന്റെ നിഷേധാത്മക നിലപാടിനെതിരെ തദ്ദേശസ്ഥാപനങ്ങൾ കേന്ദ്രീകരിച്ചും ജില്ലാ സംസ്ഥാന തലങ്ങളിലും ശക്തമായ സമരം സംഘടിപ്പിക്കാൻ രാജീവ് ഗാന്ധി പഞ്ചായത്തീരാജ് സംഘടന സംസ്ഥാന സമിതി യോഗം തീരുമാനിച്ചു.

പ്ലാൻ ഫണ്ട് ഉൾപ്പെടെയുള്ള ഫണ്ടുകൾ വെട്ടിക്കുറച്ചും അനുവദിച്ച ഫണ്ടുകൾ പോലും ട്രഷറി നിയന്ത്രണങ്ങളിലൂടെ നൽകാതിരിക്കുകയുമാണ് സർക്കാർ ചെയ്യുന്നതെന്ന് സമിതി കുറ്റപ്പെടുത്തി. ഇപ്പോൾ സ്പിൽ ഓവറായി അനുവദിക്കുന്ന പദ്ധതികളുടെ പണവും ക്യൂ ലിസ്റ്റിൽപ്പെട്ടുപോയ ബില്ലുകളുടെ പെയ്മെന്റും പുതിയ സാമ്പത്തിക വർഷത്തെ പദ്ധതികൾ വെട്ടി കുറച്ചു നൽകാനുള്ള ഉത്തരവ് അംഗീകരിക്കാൻ സാധ്യമല്ല. കഴിഞ്ഞ വർഷത്തെ പൂർത്തീകരിക്കാത്ത പദ്ധതികൾ ഈ വർഷം സ്പില്ലോവറായി പൂർത്തീകരിക്കാൻ ഉത്തരവ് നൽകുമ്പോൾ അതിനാവശ്യമായ പണം സ്പെഷ്യൽ ഫണ്ട് ആയി അനുവദിക്കണമെന്ന് യോഗം ആവശ്യപ്പെട്ടു.

ഭവനരഹിതരായവർക്ക് വിവിധ വകുപ്പുകളിലൂടെ നൽകിയിരുന്ന ഭവന നിർമ്മാണ പദ്ധതികൾ ലൈഫ് പദ്ധതി ആവിഷ്കരിച്ചതിലൂടെ പൂർണമായി അട്ടിമറിച്ചിരിക്കുകയാണ്. നാല് ലക്ഷം അപേക്ഷകർ ലൈഫിൽ വീടിനുവേണ്ടി കാത്തിരിക്കുന്നു. പുതിയ ഒരു അപേക്ഷയും സ്വീകരിക്കുന്നില്ല. സാമൂഹ്യ ക്ഷേമ പെൻഷനുകളും സർക്കാർ അട്ടിമറിച്ചു. സർക്കാരിന്റെ ജനദ്രോഹ നടപടികൾക്ക് എതിരെയും അധികാര വികേന്ദ്രീകരണം അട്ടിമറിക്കുന്ന നിലപാടുകൾക്ക് എതിരെയും സംസ്ഥാനത്തെ മുഴുവൻ തദ്ദേശ സ്വയംഭരണ സ്ഥാപനങ്ങൾ കേന്ദ്രീകരിച്ചുള്ള സമരങ്ങൾക്ക് യോഗം രൂപം നൽകി. ഇന്ദിരാഭവനിൽ നടന്ന യോഗത്തിൽ രാജീവ് ഗാന്ധി പഞ്ചായത്തീരാജ് സംഘടന സംസ്ഥാന ചെയർമാൻ എം മുരളി അധ്യക്ഷത വഹിച്ചു. പ്രതിപക്ഷ നേതാവ് വി.ഡി സതീശൻ യോഗം ഉദ്ഘാടനം ചെയ്തു. എ.ഐ.സി.സി സെക്രട്ടറി വിശ്വനാഥ പെരുമാൾ, കെ.പി.സി.സി ജനറൽ സെക്രട്ടറി ടി.യു രാധാകൃഷ്ണൻ, വൈസ് പ്രസിഡന്റ് വി.ടി ബൽറാം, രാഷ്ട്രീയകാര്യ സമിതി അംഗം അഡ്വ.എം ലിജു, എൻ വേണുഗോപാൽ തുടങ്ങിയവർ സംബന്ധിച്ചു.

പമ്പിങ് തൊഴിലാളികളുടെ കൂലി വർധിപ്പിച്ചു

തിരുവനന്തപുരം: കുട്ടനാട് കാർഷിക മേഖലയിലെ പമ്പിങ് തൊഴിലാളികളുടെ കൂലി വർധിപ്പിച്ചു. 10 മുതൽ 20 എച്ച്.പി വരെയുള്ള മോട്ടോർ തറകളിൽ ജോലി ചെയ്യുന്ന തൊഴിലാളികളുടെ കൂലി 625 രൂപയിൽ നിന്നും 775 രൂപയായും 21 മുതൽ 30 എച്ച്.പി വരെയുള്ള മോട്ടോർ തറകളിൽ ജോലി ചെയ്യുന്നവർക്ക് 655 രൂപയിൽ നിന്ന് 805 രൂപയായും 31 മുതൽ 75 എച്ച്.പി വരെയുള്ള മോട്ടോറുകളിൽ പണിയെടുക്കുന്നവർക്ക് 675 രൂപയിൽ നിന്ന് 825 രൂപയായും കൂലി വർധിപ്പിച്ചു.

കൊല്ലവർഷം 1199 പുഞ്ച കൃഷി മുതൽ 1201പുഞ്ച കൃഷി വരെ ഈ നിരക്കുകൾ ബാധകമായിരിക്കും. ഡെപ്യൂട്ടി ലേബർ കമ്മീഷണർ കെഎസ് സിന്ധുവിന്റെ അധ്യക്ഷതയിൽ ചേർന്ന കുട്ടനാട് വ്യവസായ ബന്ധസമിതി യോഗത്തിലാണ് തീരുമാനം. മോട്ടോർ തൊഴിലാളികൾക്ക് നൽകിവരുന്ന മറ്റു ചെലവുകൾ കൂലി വർധനവിന് ആനുപാതികമായി വർധിപ്പിക്കുന്നതിനും ആനുകൂല്യങ്ങൾ ബാങ്ക് അക്കൗണ്ട് വഴി വിതരണം ചെയ്യുന്നതിനും തീരുമാനിച്ചു.

പി.എസ്.സി അറിയിപ്പുകൾ

പ്രമാണപരിശോധന

തിരുവനന്തപുരം ജില്ലയിൽ വിദ്യാഭ്യാസ വകുപ്പിൽ ഹൈസ്കൂൾ ടീച്ചർ (ഇംഗ്ലീഷ്) (തസ്തികമാറ്റം മുഖേന) (കാറ്റഗറി നമ്പർ 701/2023) തസ്തികയുടെ ചുരുക്കപട്ടികയിലുൾപ്പെട്ടവർക്ക് ജൂലൈ 29ന് രാവിലെ 10.30 മുതൽ പി.എസ്.സി. തിരുവനന്തപുരം ജില്ലാ ഓഫീസിൽ പ്രമാണപരിശോധന നടത്തും. ഉദ്യോഗാർത്ഥികൾക്കുള്ള പ്രൊഫൈൽ സന്ദേശം, എസ്.എം.എസ്. എന്നിവ നൽകിയിട്ടുണ്ട്. ഉദ്യോഗാർത്ഥികൾ അസ്സൽ സർട്ടിഫിക്കറ്റുകൾ സഹിതം ഹാജരാകണം.

മെഡിക്കൽ വിദ്യാഭ്യാസ വകുപ്പിൽ അസിസ്റ്റന്റ് പ്രൊഫസർ ഇൻ ഓറൽ മെഡിസിൻ ആൻഡ് റേഡിയോളജി (കാറ്റഗറി നമ്പർ 291/2023) തസ്തികയിലേക്ക് ജൂലൈ 31ന് പി.എസ്.സി ആസ്ഥാന ഓഫീസിൽ പ്രമാണപരിശോധന നടത്തും. 0471 2546364.

പരീക്ഷ വിജ്ഞാപനം

തിരുവനന്തപുരം: സാങ്കേതിക പരീക്ഷാ കൺട്രോളർ നടത്തുന്ന കെ.ജി.ടി.ഇ പ്രിന്റിങ് ടെക്നോളജിഓഗസ്റ്റ് 2024 പരീക്ഷാ വിജ്ഞാപനം പ്രസിദ്ധീകരിച്ചിട്ടുണ്ട്. വിശദവിവരങ്ങൾ www.tekerala.org എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്.

18 വയസിന് താഴെയുള്ള മുഴുവൻ കുട്ടികൾക്കും എമിസിസുമാബ് ചികിത്സ

തിരുവനന്തപുരം: ഹീമോഫീലിയ ചികിത്സയിൽ ഇനി മുതൽ 18 വയസിന് താഴെയുള്ള മുഴുവൻ കുട്ടികൾക്കും എമിസിസുമാബ് എന്ന വിലയേറിയ മരുന്ന് നൽകാൻ തീരുമാനം നൂതനമായ ഈ മരുന്ന് മാസത്തിലൊരിക്കൽ മാത്രം എടുത്താൽ മതിയാകും. ഹീമോഫിലിയ രോഗികളുടെ പരിചരണവും ചികിത്സയും ഉറപ്പാക്കുന്ന സമഗ്ര ആരോഗ്യ പദ്ധതിയായ ആശാധാര പദ്ധതിയിലൂടെയാണ് ഇത് നടപ്പിലാക്കുന്നത്. ഏകദേശം 300 ഓളം കുട്ടികൾക്കാണ് ഇതിന്റെ ഫലം ലഭിക്കുക. എമിസിസുമാബ് എന്ന ഈ നൂതന ചികിത്സാ 2021 മുതൽ തിരഞ്ഞെടുത്ത രോഗികളിൽ നൽകി വരുന്നുണ്ട്. കഴിഞ്ഞ 3 വർഷത്തെ ചികിത്സയുടെ ഫലപ്രാപ്തിയുടെ അടിസ്ഥാനത്തിലാണ് കൂടുതൽ രോഗികൾക്ക് പ്രയോജനകരമാകുന്ന തരത്തിൽ 18 വയസിൽ താഴെയുള്ള മുഴുവൻ രോഗികൾക്കും വിലകൂടിയ മരുന്ന് നൽകുവാൻ തീരുമാനിച്ചത്. കുട്ടികൾ ഈ മരുന്നിലേക്ക് മാറുന്നത് വഴി ആഴ്ചയിൽ 2 തവണ വീതമുള്ള ആശുപത്രി സന്ദർശനവും ഞരമ്പിലൂടെയുള്ള ഇഞ്ചക്ഷനുകളുടെ കാഠിന്യവും മാറി കിട്ടും. കേരളത്തിൽ ഹീമോഫിലിയ രോഗബാധിതരായ ഏകദേശം 2000ത്തോളം പേരാണ് ആശധാര പദ്ധതിക്ക് കീഴിൽ രജിസ്റ്റർ ചെയ്തിട്ടുള്ളത്.

ബലാത്സംഗവും പോക്സോ കേസും ഒത്തുതീർപ്പിലൂടെ പരിഹരിക്കാനാവില്ല: ഹൈക്കോടതി

കൊച്ചി: സ്ത്രീകളുടെ അന്തസിനും അഭിമാനത്തിനും കളങ്കമുണ്ടാക്കുന്ന ബലാത്സംഗം, പോക്സോ കേസ് തുടങ്ങിയവ ഒത്തുതീർപ്പിലൂടെ പരിഹരിക്കാനാവില്ലെന്ന് ഹൈക്കോടതി. ഒത്തുതീർപ്പെത്തിയെന്ന കാരണത്താൽ കേസ് റദ്ദാക്കാനും കഴിയില്ല. അതേസമയം പ്രതിയും ഇരയായ വ്യക്തിയും വിവാഹം കഴിച്ച് സമാധാനപരമായി ജീവിക്കുകയാണെങ്കിൽ കേസ് റദ്ദാക്കുന്ന കാര്യത്തിൽ മാനുഷിക പരിഗണന നൽകാമെന്നും കോടതി കൂട്ടിച്ചേർത്തു.പ്രായപൂർത്തിയാകാത്ത പെൺകുട്ടിയെ പീഡിപ്പിച്ചു ഗർഭിണിയാക്കിയെന്ന കേസ് പരിഗണിക്കുകയായിരുന്നു കോടതി. ഈ കേസിലെ പ്രതി പതിനേഴുകാരിയായ പെൺകുട്ടിയെ പീഡിപ്പിച്ച് ഗർഭിണിയാക്കുകയായിരുന്നു. പ്രതി പെൺകുട്ടിയെ വിവാഹം കഴിച്ച് സന്തോഷമായി ജീവിക്കുകയാണെന്നും ക്രിമിനൽ നടപടികൾ റദ്ദാക്കണമെന്നാവശ്യപ്പെട്ട് ഇവർ കോടതിയെ സമീപിക്കുകയായിരുന്നു.

ക്രിമിനൽ നടപടികൾ തുടർന്നാൽ കുടുംബ ജീവിതത്തെയും കുട്ടികളുടെ ക്ഷേമത്തെയും ബാധിക്കുമെന്നും കണ്ടെത്തിയ കോടതി ഇവർക്കെതിരെയുള്ള കേസ് റദ്ദാക്കി. ജസ്റ്റിസ് എ ബദറുദ്ദീൻ ആണ് കേസ് പരിഗണിച്ചത്. പ്രതി പ്രായപൂർത്തിയാകാത്ത പെൺകുട്ടിയെ മാതാപിതാക്കളുടെ കസ്റ്റഡിയിൽ നിന്ന് തട്ടിക്കൊണ്ടുപോയി ലൈംഗികമായി പീഡിപ്പിച്ചെന്നാണ് കേസ്. ഇരുവർക്കും ഇപ്പോൾ രണ്ടു കുട്ടികളുണ്ട്. അതേസമയം പീഡന കേസുകളിൽ ഇരയെ വിവാഹം കഴിക്കാൻ പ്രതി സമ്മതിക്കുകയാണെങ്കിൽ കോടതി അതംഗീകരിക്കരുതെന്നും മൃദുസമീപനം പാടില്ലെന്നും കോടതി ചൂണ്ടിക്കാട്ടി.

ഇത് സമൂഹത്തിന് തെറ്റായ സന്ദേശം നൽകുമെന്നും കോടതി പറഞ്ഞു. ഈ കേസിൽ കുട്ടികളുടെ ക്ഷേമം കൂടി കണക്കിലെടുത്താണ് കേസ് റദ്ദാക്കാനുള്ള തീരുമാനമെടുക്കുന്നതെന്നും കോടതി എടുത്തു പറഞ്ഞു.

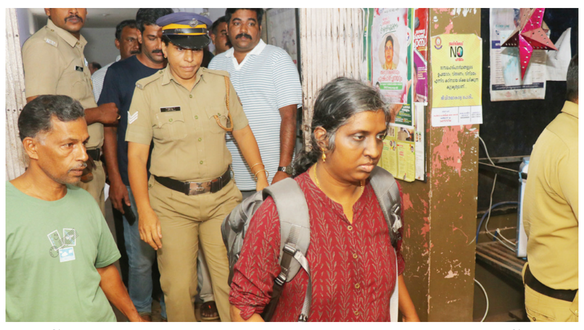
മണപ്പുറം തട്ടിപ്പ് കേസിലെ പ്രതി കൊല്ലത്ത് പൊലീസ് സ്റ്റേഷനിൽ കീഴടങ്ങി

കൊല്ലം: തൃശ്ശൂർ വലപ്പാട് ധനകാര്യ സ്ഥാപനത്തിൽ നിന്ന് 20 കോടി തട്ടിയെടുത്ത കൊല്ലം സ്വദേശിനി ധന്യ മോഹൻ പൊലീസിൽ കീഴടങ്ങി. കൊല്ലം ഈസ്റ്റ് പൊലീസ് സ്റ്റേഷനിലാണ് കീഴടങ്ങിയത്.

വലപ്പാടുള്ള സ്വകാര്യ ഫിനാൻസ് ലിമിറ്റഡിൽ നിന്ന് 20 കോടിയോളം രൂപ തട്ടിയെടുത്ത് ജീവനക്കാരി മുങ്ങിയത് വാർത്തയും വ്യാപക അന്വേഷണവുമായതോടെയാണ് കീഴടങ്ങൽ. വ്യാജ അക്കൗണ്ടുകളിലേക്ക് പണം മാറ്റി 20 കോടിയോളം രൂപ യുവതി തട്ടിയെടുത്തതായാണ് പരാതി. സ്ഥാപനത്തിലെ അസിസ്റ്റന്റ് മാനേജർ ആയിരുന്നു കൊല്ലം തിരുമുല്ലവാരം സ്വദേശിനി ധന്യ . സംഭവത്തിൽ പ്രത്യേക അന്വേഷണ സംഘം രൂപീകരിച്ച പൊലീസ് ധന്യയുടെ തൃശ്ശൂരിലെ വീട്ടിൽ പരിശോധന നടത്തി. ബന്ധുക്കളിലേക്കും അന്വേഷണം നീണ്ടു.

അഞ്ചുവർഷമായി വിവിധ വ്യാജ അക്കൗണ്ടുകളിലേക്ക് വായ്പയായാണ് ധന്യ മോഹൻ പണം മാറ്റിയത്. 18 വർഷത്തോളം സ്ഥാപനത്തിൽ ജോലി ചെയ്തുവരുന്ന ധന്യ സ്ഥാപനത്തിന്റെ അസിസ്റ്റന്റ് ജനറൽ മാനേജരായിരുന്നു. ഡിജിറ്റൽ പേർസണൽ ലോൺ എന്നപേരിൽ കുടുംബങ്ങളുടെ അക്കൗണ്ടുകളിലേക്കായിരുന്നു ധന്യ പണം മാറ്റിയിരുന്നത്. സംഭവത്തിൽ വലപ്പാട് പൊലീസ് കേസെടുത്ത് അന്വേഷണം ആരംഭിക്കുകയും ചെയ്തു. പ്രത്യേക അന്വേഷണസംഘമാണ് കേസ് അന്വേഷിക്കുന്നത്.

ഓഡിറ്റിൽ തട്ടിപ്പ് കണ്ടെത്തിയതോടെ യുവതി ഒളിവിൽ പോവുകയായിരുന്നു. ബന്ധുക്കളുടെ അടക്കം അക്കൗണ്ടുകളിലേക്ക് പണം കൈമാറ്റം ചെയ്തുവെന്ന് കണ്ടെത്തിയ പശ്ചാത്തലത്തിൽ യുവതിക്കും ബന്ധുക്കൾക്കും എതിരെ ലുക്ക് ഔട്ട് നോട്ടീസ് പുറപ്പെടുവിച്ചു. പണം ഏതൊക്കെ തരത്തിൽ ചിലവഴിച്ചിട്ടുണ്ട് എന്നത് സംബന്ധിച്ചു പൊലീസ് അന്വേഷണം ആരംഭിച്ചിട്ടുണ്ട്.ധന്യ ഓൺലൈൻ റമ്മിക്ക് അടിമയായിരുന്നുവെന്ന് കണ്ടെത്തിയതായാണ് സൂചന.



തട്ടിപ്പ് കേസിലെ പ്രതി ധന്യ മോഹനൻ കൊല്ലം ഈസ്റ്റ് പൊലീസ് സ്റ്റേഷനിൽ കീഴടങ്ങിയപ്പോൾ

റാങ്ക് ലിസ്റ്റ് പ്രസിദ്ധീകരിച്ചു

തിരുവനന്തപുരം: 2024 അധ്യയന വർഷത്തെ പ്രൊഫഷണൽ ഡിഗ്രി ഇൻ നഴ്സിംഗ് ആൻഡ് പാരാമെഡിക്കൽ കോഴ്സുകളിലേക്കുള്ള പ്രവേശനത്തിന് സ്വീകാര്യമായ അപേക്ഷ സമർപ്പിച്ചവരുടെ പ്രൊവിഷണൽ റാങ്ക് ലിസ്റ്റ് www.lbscentre.kerala. gov.in എന്ന വെബ്സൈറ്റിൽ പ്രസിദ്ധീകരിച്ചു. കൂടുതൽ വിവരങ്ങൾക്ക് 04712560363, 364 എന്നീ നമ്പറുകളിൽ ബന്ധപ്പെടുക.

ചരിത്ര വിജയം നേടിയവരെ അനുമോദിച്ചു

കൊച്ചി: കൊമേഴ്സ് പ്രൊഫഷണൽ കോഴ്സുകളുടെ കോച്ചിംഗ് രംഗത്ത് കേരളത്തിലെ ഏറ്റവും മികച്ച സ്ഥാപനമായ ട്രിപ്പിൾ ഐ അക്കാദമി, സിഎ ഇന്റർ ഫൈനൽ, സിഎംഎ, എസിസിഎ കോഴ്സുകളിൽ ഉന്നത വിജയം കരസ്ഥമാക്കിയ വിദ്യാർത്ഥികളെ അനുമോദിച്ചു. 400 ലധികം വിദ്യാർത്ഥികളാണ് സിഎ ഇന്റർ ഉയർന്ന മാർക്കോടെ വിജയിച്ചത്. ചരിത്രത്തിലെ ഏറ്റവും മികച്ച റിസൾട്ടോടുകൂടി ജയിച്ച വിദ്യാർത്ഥികളെ അനുമോദിക്കുന്ന പ്രൗഢഗംഭീരമായ ചടങ്ങ് ഗ്രാന്റ് ഹയാത്ത് കൺവൻഷൻ സെന്ററിൽ ടി. ജെ വിനോദ് എംഎൽഎ ഉദ്ഘാടനം ചെയ്തു. പ്ലസ് വൺ, പ്ലസ്ടു വിദ്യാർത്ഥികൾക്ക് ഈ കോഴ്സുകൾ പഠിച്ചു തുടങ്ങാനുള്ള കൊമേഴ്സ് എൻട്രൻസ് പ്രോഗ്രാമിന്റെ ലോഗോ പ്രകാശനം ഹൈബി ഈഡൻ എംപിയും വിജയികളായ വിദ്യാർത്ഥികൾക്കുള്ള പുരസ്കാര വിതരണം ഉമ തോമസ് എംഎൽഎയും നിർവഹിച്ചു. ട്രിപ്പിൾ ഐ കൊമേഴ്സ് അക്കാദമി സഹസ്ഥാപകൻ ദീപക് ഹരി, ഡയറക്ടർ ഡോ. ടോം ജോസഫ്, ചെയർമാൻ അബ്ദുൽ വാഹിദ് എന്നിവർ സംസാരിച്ചു.

കെഎസ്എഫ്ഇ ഡയമണ്ട് ചിട്ടികൾ മെഗാ നറുക്കെടുപ്പ്

കൊച്ചി: കെഎസ്എഫ്ഇ ഡയമണ്ട് ചിട്ടികൾ, കെഎസ്എഫ്ഇ ഡയമണ്ട് ചിട്ടികൾ 2.0 എന്നിവയുടെ മെഗാനറുക്കെടുപ്പ് ഇന്ന് മൂന്നിന് കൊല്ലം എസ്എൻഡിപി യോഗം ധ്യാനമന്ദിരത്തിൽ നടക്കും. ധനകാര്യ വകുപ്പ് മന്ത്രി കെ. എൻ ബാലഗോപാൽ ഉദ്ഘാടനം ചെയ്തു. എം. നൗഷാദ് എംഎൽഎ അധ്യക്ഷത വഹിച്ചു.

അങ്ങാടി നിലവാരം

സ്വർണ വില വീണ്ടും ഇടിഞ്ഞു

കൊച്ചി

വെളിച്ചെണ്ണ : മില്ലിങ്	15500
വെളിച്ചെണ്ണ	16000
കൊപ്ര	10100–10300
പിണ്ണാക്ക് എക്സ്പെല്ലർ	2600
പിണ്ണാക്ക് റോട്ടറി	3100
കുരുമുളക്	
അൺഗാർബിൾഡ്	64700
പുതിയ കുരുമുളക്	63700
കുരുമുളക് ഗാർബിൾഡ്	66700
ചുക്ക് മീഡിയം	36000
ചുക്ക് ബെസ്റ്റ്	38000
മഞ്ഞൾ നാടൻ	ഇല്ല
സേലം-ഈറോഡ്	17000–17500
കാഞ്ഞിരക്കുരു	1850
അടയ്ക്ക	30000
അടയ്ക്ക പുതിയത്	33000
പഞ്ചസാര	4120
മുളക്	27500
ഉഴുന്ന്	10900–11600
ചെറുപയർ	10300–11800
കടല	6300–9800
മുതിര	7500
എള്ള്	20000
മല്ലി	7800–9200
പച്ചരി നമ്പർ 1	4500 – 4700
പുഴുക്കലരി (ജയ)	4250
ജാതിക്ക തൊണ്ടൻ	200–250
തൊണ്ടില്ലാത്തത്	400–440
ജാതിപത്രി ചുവപ്പ്-മഞ്ഞ	900–1350
ജാതി ഫ്ളവർ ചുവപ്പ്	1300–1500
ജാതി ഫ്ളവർ മഞ്ഞ	1400–1600
ഗ്രാമ്പൂ	925 – 1000
പാം ഓയിൽ	9000

കാലടി വിപണി

ജാതിക്ക തൊണ്ട്	200–250
„ തൊണ്ടില്ലാത്തത്	370–430
ജാതിപത്രി ചുവപ്പ്-മഞ്ഞ	900–1350
ജാതിഫ്ളവർ ചുവപ്പ്-മഞ്ഞ	1400–1600

റബ്ബർ മാർക്കറ്റ് കൊച്ചി

ആർ.എസ്.എസ് 5 -	21000–21600
ആർ.എസ്.എസ് 4-	21900
ഒട്ടുപാൽ -	15500
ലാറ്റക്സ് -	16000

സ്വർണ്ണ വിപണി

കൊച്ചി

സ്വർണ്ണം	50400
ഗ്രാം	6300

കോട്ടയം

വെളിച്ചെണ്ണ	14800
കൊപ്ര	10000
തേങ്ങാപ്പിണ്ണാക്ക്	3300

റബർ കോട്ടയം

ആർ.എസ്.എസ് - 4	--21800
ആർ.എസ്.എസ് - 5	--21300
ഐ.എസ്.എൻ.ആർ- 20	-20400
60% ലാറ്റക്സ്-	16905

വ്യാപാരി വില

ആർ.എസ്.എസ് 4-	21500
ആർ.എസ്.എസ് 5-	21000

കേരള സംസ്ഥാന ഭാഗ്യക്കുറി — NIRMAL NR390 DRAW RESULT 26/07/2024

ഒന്നാം സമ്മാനം ₹70 ലക്ഷം: NC 954802 (ആലപ്പുഴ)

സമാശ്വാസ സമ്മാനം ₹8000: NA 954802 NB 954802 ND 954802 NE 954802 NF 954802 NG 954802 NH 954802 NJ 954802 NK 954802 NL 954802 NM 954802

രണ്ടാം സമ്മാനം ₹10 ലക്ഷം: NB 643975 (കണ്ണൂർ)

മൂന്നാം സമ്മാനം ₹1 ലക്ഷം: NA 129516 NB 930277 NC 419261 ND 912749 NE 244133 NF 109276 NG 141116 NH 195986 NJ 838619 NK 206466 NL 174176 NM 666212

താഴെ കാണുന്ന നമ്പരുകളിൽ അവസാനിക്കുന്ന ടിക്കറ്റുകൾക്ക്

നാലാം സമ്മാനം ₹5000: 0892 1144 1253 1393 2769 2794 3898 4181 4313 5032 5621 5898 5899 5934 6235 6965 7207 9767

അഞ്ചാം സമ്മാനം ₹1000: 0956 1197 1545 1630 1773 1941 2503 2568 3346 3528 3878 3904 5033 5152 5279 5408 5445 5697 5789 6448 6538 6587 7044 7159 7282 7375 7605 7965 7984 8006 8147 8204 8234 8748 8931 9403

ആറാം സമ്മാനം ₹500: 0140 0197 0351 0554 0625 0655 0907 0986 1117 1329 1433 1811 1929 2053 2069 2189 2272 2340 2623 2626 2725 3014 3135 3296 3506 3835 4038 4151 4314 4319 4366 4383 4415 4689 4718 4912 5006 5108 5160 5226 5247 5267 5453 5493 5506 5565 5665 5668 5810 5925 6066 6149 6167 6252 6265 6490 6710 6721 6762 6986 6987 7038 7164 7255 7256 7283 7295 7385 7390 7567 7903 8280 8477 8561 9164 9212 9862 9935 9942

ഏഴാം സമ്മാനം ₹100: 0218 0308 0336 0387 0392 0523 0529 0570 0636 0672 0718 0733 0798 0825 0996 1009 1147 1248 1292 1319 1395 1408 1643 1757 1835 1931 2123 2129 2131 2165 2204 2262 2354 2394 2542 2554 2659 2825 2842 2854 2944 2975 3066 3097 3124 3138 3230 3273 3345 3384 3527 3706 3757 3764 3784 4024 4157 4252 4346 4352 4414 4494 4587 4746 4750 4799 4862 4884 4931 5050 5082 5440 5720 5760 6241 6251 6298 6456 6493 6658 6662 6781 6784 6831 6908 6945 6955 6979 7034 7069 7266 7274 7325 7517 7618 7678 7731 7922 7951 7967 8022 8051 8059 8095 8109 8343 8421 8568 8839 8915 8995 9111 9287 9376 9391 9562 9647 9735 9761 9851 9866 9896

കെ.എസ് അനിൽകുമാർ, ഡെ. ഡയറക്ടർ. നറുക്കെടുപ്പ് ഫലം വിശദമായറിയാൻ www.statelottery.kerala.gov.in